

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 01st July, 2022

NO. HC.VII-90/2018/ 4835 /A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the Grade II & III Judicial Officers of Arunachal Pradesh to participate in the "**10 (Ten) days Skill Development Programme**" to be organised through virtual mode by the Judicial Academy, Assam, w.e.f. **19-07-2022 to 29-07-2022**, from **3:00 P.M. to 4:30 P.M.**, except on **23-07-2022** when sessions will commence from **10:00 A.M. to 3:00 P.M.**

The link for the proposed training is <https://bit.ly/313Y24z>

The **topics for the training programme** and the **General Instructions for Training (Online Mode)** for participation is enclosed along with the notification.

By order,
Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. NO. HC.VII-90/2018/ 4836-4845/A, dated: 01-07-2022
Copy for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.

(He is requested to inform all the Grade II & III Judicial Officers under his control about this Notification and also provide necessary IT support to the participants in their Court premises).

5. The Member-Secretary, Arunachal Pradesh State Legal Services Authority.
(He is requested to inform all the Grade II & III Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).

6. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).


01.07.22

8. The Administrative Officer, Judicial Academy, with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam. Further, he is requested to inform the Resource Persons for the proposed training programme accordingly.**
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
01.07.22
REGISTRAR(JUDICIAL)

JUDICIAL ACADEMY, ASSAM & NEJOTI
SKILL DEVELOPMENT PROGRAMME FOR JUDICIAL OFFICERS OF
ARUNACHAL PRADESH JUDICIAL SERVICE (Gr. II & III)
WITH SPECIFIC REFERENCE TO LOCAL ACTS

❖ **Civil**

- Powers and Jurisdiction of Civil Courts with special reference to Arunachal Pradesh Civil Courts Act
- Framing of Issues
- How to Expedite trial of Civil Suits with reference to the latest Supreme Court Judgment
- Temporary Injunctions
- Charge, Discharge, Plea of guilt, Recording of Plea of guilt
- Execution of Decrees (Money execution and Title execution)
- Resistance to execution, Powers of Executing Court, How to expedite execution proceedings
- Amendment of Pleading, Substitution of Parties
- Return and Rejection of Plea (Practice and Procedure)
- Discussion on Local Acts
- Judgment writing in Civil cases

❖ **Criminal**

- Judgment writing in Criminal cases
- Bail, Recent developments in Bail
- Recording of statement of accused u/s 313 CrPC
- Recording of Evidence, Power of the Court to Intervene, Recording of contradictions
- Custody and disposal of Seized articles
(with Specific Reference to Special Laws)



JUDICIAL ACADEMY, ASSAM

General Instructions for In-Service Training (Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
2. Officers are to * **join the training by disclosing their full name** via the Joining Link as notified in the Notification of the Hon'ble Gauhati High Court and also uploaded in the website of Judicial Academy, Assam
3. Officers are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
4. Officers are to **keep their video ON, continuously throughout & till the conclusion of the training.**
5. All the officers are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
 - b. At the end of the deliberation of the Resource Person, **officer may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
6. Officers are to wear **formal attire** (befitting an officer) while attending the training.
7. Officers are to check the official website of Judicial Academy, Assam for updates.
8. Joining Guide (Steps below are to be followed):
 - Click on the given link or type the given link on the browser.
 - A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - For Smartphone Microsoft Teams App needs to be installed before joining the VC.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.